## HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated Shillong 13th February, 2020

HCM/II/109/2015/Estt /	The final result of the Personal Interview for
Grade-II Meghalaya Judicial Service	ce conducted by the High Court of Meghalaya
on 13th February, 2020 is hereby de	eclared.

The following candidate stand selected for appointment: -

1. Smti Natalie Ione Dkhar.

By Order,

REGISTRAR GENERAL

Memo. No.HCM/II/109/2015/Estt/425A Dated Shillong 13, February, 2020.

Copy for information to:

- The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong
- The Commissioner & Secretary, Government of Meghalaya, Law Department, Shillong with a request to confer appointment to the selected candidate in terms of the Rules.
- 5. The Registrar (Admn), High Court of Meghalaya, Shillong.
- 6. The System Analyst, High Court of Meghalaya, Shillong. for uploading the same in the official website.
  - 7. Notice Board.
  - 8. Office file

REGISTRAR GENERAL